

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Court – I)**

**IA-103/2012
In 39/2011**

Dated: 15th March, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Mula-Pravara Electric Co-operative Society Ltd ...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Varun Pathak for MSEDCL
Mr. Abhishek Mitra

ORDER

In view of the circumstances mentioned in the affidavit along with application for extension of time, the time is extended up to 15th June, 2012. Thus, the IA No. – 103 of 2012 in Appeal No.39 of 2011 is disposed of.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/ak